

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/689/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : PRADEEP M.R  
NAME OF THE RESPONDENT(S) : MERCHEM LIMITED  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. N. N. RAJASEKARAN	Counsel for Petitioner	R. N. N. R
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ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent.  
Counsel for the Petitioner is directed to send a private notice to the Respondent for  
his appearance on next date of hearing. He is further directed to send copy of the  
petition and the documents to the other side and file proof of the same. Put up on  
09.01.2018 at 10.30 A.M.

- sd -  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

ghk